

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) As on 1.02.97 there were 6364 'habitations' in Bihar without the facility of safe drinking water supply.

(b) Yes, Sir.

(c) and (d) The schemes under the Centrally Sponsored Accelerated Rural Water Supply Programmes are approved by the states under the powers delegated to them. The Schemes under the Minimum Needs Programme are also approved by the States.

12.00 hrs.

PAPERS LAID ON THE TABLE

Legislation by the Lalit Kala Academy (Taking over the Management Ordinance, 1997)

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAL) : I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Lalit Kala Academi (Taking over the Management Ordinance, 1997)

[Placed in Library. See No. LT-1520/97]

Legislation by the National Highways Laws (Amendment) Ordinance, 1997.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : On behalf of Shri T.G. Venkatraman, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the National Highways Laws (Amendment) Ordinance, 1997.

[Placed in Library. See No. LT-1521/97]

Demands of Grants of the Department of Space for the year 1997-98.

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Space for the year 1997-98.

[Placed in Library. See No. LT-1522/97]

Indian Forest Service and action taken by Government on the assurances, promises and undertaking given by the Ministers

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : I beg to lay on the Table-

- (1) A copy of the Indian Forest Service (Appointment by Promotion) (First) Amendment Regulations, 1997 (Hindi and English versions) published in Notification No. G.S.R. 58(E) in Gazette of India dated the 5th February, 1997, under sub-section (2) of section 3 of the All India Services Act, 1951.

[Placed in Library. See No. LT-1523/97]

- (2) A copy each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by the Ministers during the various sessions of Ninth, Tenth and Eleventh Lok Sabha :-

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| (i) Statement No. XL - Second Session, 1990 | Ninth Lok Sabha |
| [Placed in Library. See No. LT-1524/97] | |
| (ii) Statement No. XXIX - Seventh Session, 1991 | Ninth Lok Sabha |
| [Placed in Library. See No. LT-1525/97] | |
| (iii) Statement No. XXXVI - First Session, 1991 | Ninth Lok Sabha |
| [Placed in Library. See No. LT-1526/97] | |
| (iv) Statement No. XXX - Second Session, 1991 | Ninth Lok Sabha |
| [Placed in Library. See No. LT-1527/97] | |
| (v) Statement No. XXXII - Third Session, 1992 | Ninth Lok Sabha |
| [Placed in Library. See No. LT-1528/97] | |
| (vi) Statement No. XXIX - Fourth Session, 1992 | Tenth Lok Sabha |
| [Placed in Library. See No. LT-1529/97] | |
| (vii) Statement No. XXVI - Fifth Session, 1992 | Tenth Lok Sabha |
| [Placed in Library. See No. LT-1530/97] | |
| (viii) Statement No. XXVI - Sixth Session, 1993 | Tenth Lok Sabha |
| [Placed in Library. See No. LT-1531/97] | |
| (ix) Statement No. XXII - Seventh Session, 1993 | Tenth Lok Sabha |
| [Placed in Library. See No. LT-1532/97] | |
| (x) Statement No. XXI - Eighth Session, 1993 | Tenth Lok Sabha |
| [Placed in Library. See No. LT-1533/97] | |
| (xi) Statement No. XIX - Ninth Session, 1994 | Tenth Lok Sabha |
| [Placed in Library. See No. LT-1534/97] | |